

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

E.P. No. 2 of 2014 in
Appeal No.176 of 2011

Dated : 7th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

PPN Power Generating Co. Pvt. Ltd. ... Appellant(s)

Versus

Tamil Nadu Generation & Distribution Corporation Ltd.Respondent(s)

Counsel for the Appellant(s) : Mr. Rahul Balaji
Mr. Senthil Jagadeesan
Mr. Govind Manoharan

Counsel for the Respondent (s): Mr. S. Vallinayagam

ORDER

Reply as well as the Rejoinder has been filed.

Post the matter for hearing on **17.07.2014.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson